

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

219. C.A.(CAA)/194(MB)2023

IN THE MATTER OF

Bloom Foods And Beverages Private Limited

U/s 230 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Ahmed Chunawala (PH)

For the Respondent:

ORDER

Adjourned to **14.08.2024.**

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)